Shri Kidwai: We have been trying to render all the help that the States have asked for.

Shri S. N. Das: What were the forms of help that each State sought from the Central Government?

Shri Kidwai: Some have asked for grants for relief measures, some for major irrigation works. A statement has been laid on the Table.

Shri S. N. Das: Has migration been reported from any of these areas?

Shri Kidwal: There has been no migration of people from these affected areas to other places in India.

Shri B. Shiva Rao: May I ask whether in view of the excellent work done by the Army in Rayalaseema in regard to water supply, there is any scheme before my hon. friend for extending the use of the Army in other areas?

Shri Kidwal: I do not exactly know if there is any scheme, but we will use the Army wherever it is necessary.

Shrimati Renu Chakravartty: Are we to take it that no reports have been coming from West Bengal about food scarcity?

Shri Kidwai: It is not in the list that I have read just now, and that is all the information that is available just now.

Shri Gurupadaswamy: May I know whether there is no food scarcity in Mysore?

Shri Kidwai: Not that I am aware of.

Shri N. B. Naidu: When did the Government come to know about the water scarcity in Rayalaseema?

Shri Kidwai: I am not aware.

Shri S. N. Das: May I know whether it is a fact that materials that will go to improve water supply are not available in sufficient quantity in the State?

Shri Kidwai: I have not received any papers on that subject.

MEDICAL FACILITIES FOR GOVERNMENT EMPLOYEES

\*33. Shifi B. R. Bhagat: Will the Minister of Health be pleased to state:

(a) whether Government have approved of a Contributory Health Service Scheme intended to provide medical facilities to Government employees and their families in Delhi and New Delhi;

- (b) if so, the basis and other details of the scheme; and
- (c) the time by which the scheme will be executed?

## The Minister of Health (Rajkumari Amrit Kaur): (a) Yes.

- (b) A short note giving the salient features of the Scheme is placed on the Table of the House. [See Appendix I, annexure No. 11.]
- (c) As soon as the required staff is recruited and other preliminaries are settled.
- Shri B. R. Bhagat: What is the scope of the scheme? Will it cover all the Government servants, or some categories only?

Rajkumari Amrit Kaur: It includes all Government servants and their families.

Shri B. R. Bhagat: What is the financial implication of this scheme? Will the charges be met by Government, or shared between Government and Government servants?

Rajkumari Amrit Kaur: It will be shared by the Government and the amount given in contribution.

Shri A. V. Thomas: Is it the intention of Government to extend the schemes to other parts of India?

Rajkumari Amrit Kaur: The hor Member is aware the Government of India can only extend it where Government of India servants are concerned. In the matter of health, the States are autonomous.

Shri M. L. Dwivedi: May I know if in certain categories of Government employees, this medical aid is going to be suspended, and whether any appropriate increase is going to be made in the pay of these employees?

## Rajkumari Amrit Kaur: No.

Shri H. N. Shastri: Is it a fact that Government employees so far were given free medical services both for themselves and for their families, and why is it that now it is proposed to take some money or to inflict this additional burden on them?

Rajkumari Amrit Kaur: Uptil now only certain categories of Government servants were given these benefits and what were known as fourth class servants had nothing at all. Under the new scheme, the benefits are going to be extended to everybody.